

**HIGH COURT OF TRIPURA  
AGARTALA**

**No.F.3(35)-HC/2023/5036**

**Dated, Agartala the 21<sup>st</sup> February, 2023**

**NOTIFICATION**

In pursuance of the Tripura District Courts' Ministerial Establishment (Recruitment and Conditions of Service) (3<sup>rd</sup> Amendment) Rules, 2023, the Hon'ble High Court of Tripura has been pleased to constitute a '**Central Recruitment Committee**' to take up the recruitment procedure of all categories of employees in the Tripura District Courts' Ministerial Establishment, comprising of the following:

- |   |                 |
|---|-----------------|
| <b>1. Hon'ble the Chief Justice</b>                                     | <b>Chairman</b> |
| <b>2. Hon'ble Mr. Justice A. Lodh,<br/>Judge, High Court of Tripura</b> | <b>Member</b>   |
| <b>3. Registrar General,<br/>High court of Tripura</b>                  | <b>Member</b>   |
| <b>4. The District &amp; Sessions Judge,<br/>West Tripura, Agartala</b> | <b>Member</b>   |

(In the event the District & Sessions Judge, West Tripura is not available then senior most Grade-I Judicial Officer from the rank of Additional District & Sessions Judge)

**The Registrar (Vigilance), High Court of Tripura shall act as the Member Secretary of the afore-said Committee.**

This will come into force with immediate effect.

By order,

**Sd/-  
(V. Pandey)  
Registrar General**

**No.F.3(35)-HC/2023/5037-74**

**Dated, Agartala, the 21<sup>st</sup> February, 2023**

**Copy to:**

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
5. The Director, Tripura Judicial Academy, Agartala;
6. The Registrar (Vigilance), High Court of Tripura, Agartala;
7. The L.R & Secretary, Law Department, Govt. of Tripura, Agartala;
8. **The District & Sessions Judge**, Dhalai District, Ambassa/ West Tripura, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
9. **The Judge, Family Court**, Ambassa, Dhalai District/ Dharmanagar, North Tripura/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Deputy Registrar(s), High Court of Tripura, Agartala;
14. The Chief Librarian, High Court of Tripura, Agartala;
15. The System Analyst, High Court of Tripura, Agartala for uploading the notification in the official website of the High Court of Tripura;
16. The Assistant Registrar (Admn. I & II), High Court of Tripura, Agartala;
17. The Superintendent, Establishment/ Rules & Recruitment/ Accounts, High Court of Tripura, Agartala; and
18. Order File.

**Registrar General**